

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

11) C.P.(CAA)/110(MB)2022
C.A.(CAA)/64(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H. V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.09.2022.**

NAME OF THE PARTIES: IIFL Wealth Altiore Limited

UNDER SECTION 230-232 OF THE COMPANIES ACT, 2013

ORDER

Mr. Hemant Sethi, counsel appearing for the Petitioner and Ms. Rupa Sutar, Authorized representative of Regional Director, MCA (WR), Mumbai are present through virtual hearing. Supplementary report is awaited from the RD. List this matter on 07.10.2022.

Sd/-

ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-

H. V. SUBBA RAO
Member (Judicial)

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